

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.05.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	Harshvardhan Bhende-R1 to R3

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 41 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. VSS Clean Technologies Pvt. Ltd. (Through its Directors) Vatika Professional Point & Ors. With	Bhakti Pasrija	
3.	Comp. App. (AT) No. 44 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Highwind Energy Pvt. Ltd. & Ors. With	Bhakti Pasrija	
4.	Comp. App. (AT) No. 45 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Windforce Management Services Pvt. Ltd. & Ors. With	Bhakti Pasrija	
5.	Comp. App. (AT) No. 47 of 2022	GMR & Co., Chartered Accountants (Through its Partner) Vs. Green Indus Bio Energy Pvt. Ltd. (Through its Directors) & Ors. With	Bhakti Pasrija	
6.	Comp. App. (AT) No. 48 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Anahita Clean Technologies Pvt. Ltd. (Through its Directors) & Ors.	Bhakti Pasrija	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 166 of 2022	Subhash Chandra Goyal Sole Proprietor of Goyal Enterprises Vs. K B Ispat Private Ltd.	Vivek H. Shah	Anushree Kapadia
8.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh
9.	Comp. App. (AT) No. 59 of 2022	Kishor Kakumal Keswani Vs. Manohar Kakumal Keswani & Ors.	Vikram Hegde	Nirnay Gupta
10.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2
11.	Competition App. (AT) No. 11 of 2022	Nishant Bhutada Vs. Competition Commission of India & Ors.	Harpreet S. Gupta	Shama Nargis Samir R Gandhi-R2 Shashank Gautam Sreemoyee Deb-R3 Riya Seth Amarjit S. Bedi-R4

For Hearing

12.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar	Rahul Kumar-R1
13.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna
14.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda	Rajesh Gautam-R1 & R2
15.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1

16.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Perna Robin Shriram P Vishnu Shankar	
17.	Competition App. (AT) No. 51 of 2019	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Ors.	Ankit Kohli	Sujoy Mondal-R1,2
18.	Competition App. (AT) No. 20 of 2021	Manoj K. Sheth Vs. The Secretary Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Shiv Johar-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar